

# THE HIGH COURT OF MEGHALAYA AT SHILLONG

## NOTIFICATION

Dated, Shillong, the 14<sup>th</sup> May, 2019

No.HCM.II/148/2018/C0/69

Hon'ble the Chief

Justice is hereby pleased to constitute a Committee comprising of the following for  
(i). Inspection/Condemnation of old and non-usable furnitures (ii). Inspection/  
Condemnation of old/non-usable vehicles and (iii). Auctioning/Disposal of  
obsolete/ unserviceable items of various types:-

1. The Registrar General, High Court of Meghalaya
2. The Registrar (Admin), High Court of Meghalaya
3. Shri.L.Byrsat, Court Officer, High Court of Meghalaya
4. Co-opted Member.

By order;

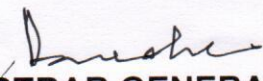
REGISTRAR GENERAL

Memo. No.HCM.II/148/2018/C0/69-A

Shillong, the 14<sup>th</sup> May,2019

Copy to:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya for his Lordship's information.
2. The Private Secretary to Hon'ble Mr.Justice H.S.Thangkhiew, for his Lordship's information.
3. The Private Assistant to the Registrar General, High Court of Meghalaya for information.
4. The Registrar (Admn.) High Court of Meghalaya for information.
5. Shri.L.Byrsat, Court Officer, High Court of Meghalaya for information.
6. The System Analyst, High Court of Meghalaya for uploading the same in the official website.
7. Office file.

  
REGISTRAR GENERAL

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14/5/19